

the hospitals. But in the hospitals, there are not adequate facilities are not available the beds are also not available. This technology has not improved so much in this country, and we have not made a break—through in this field. In this connection, I would like to know whether the Government is going to establish mobile units so that modern technology can be taken to the door-steps of the poor.

**SHRI RASHEED MASOOD:** As I have already told you, we will choose certain districts as project areas; and these districts will be linked to the Cancer Institute. All the help will be provided to the patients for early detection of cancer and for the treatment of cancer patients.

[*Translation*]

**SHRI RATILAL KALIDAS VERMA:** Mr. Speaker, Sir, cancer is a very painful disease. But in hospitals, cancer patients are admitted and after few days treatment, they are discharged and left at the mercy of God. Therefore, I would like to ask the hon. Minister whether Government intends to provide treatment to the patient till the last instead of leaving the patients at the mercy of God?

**SHRI RASHEED MASOOD:** Mr. Speaker, Sir, we intend to provide treatment to the Cancer patients till the last and it is the policy of the Government also, but the problem is that there is a large number of cancer patients and after giving the initial treatment they are discharged from the hospital and in their place, other patients are admitted. Cancer patients are given proper treatment and medicine and they are also called for a regular check up.

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## WRITTEN ANSWERS TO QUESTIONS

[*English*]

### Sugar Output

\*595. **SHRIMATI BASAVARAJES-WARI:**  
**SHRI G.S. BASAVARAJ:**

Will the Minister of **FOOD AND CIVIL SUPPLIES** be pleased to state:

(a) whether Union Government have urged the sugar mills to work overtime to ensure sufficient production to eliminate the possibility of imports this year;

(b) if so, the reaction of industry to this advice and other incentives offered by Government; and

(c) what are the prospects in this regard?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):** (a) to (c). The Government have announced incentive schemes for encouraging sugar factories to increase sugar production during the current 1989-90 sugar season. The sugar production as on 7th April, 1990 aggregated to 86.7 lakh tonnes as against 77.7 lakhs tonnes and 73 lakh tonnes on the corresponding dates in 1988-89 and 1987-88 respectively.

2. In order to provide incentive for higher production during 1989-90 season, Government have announced grant of freesale sugar at 80% (as against normal 55%) on additional production to be achieved by the sugar factories as follows:

- i) Excess production achieved during the period from 16th November, 1989 to 15th November, 1989 over the average production achieved during the corresponding period in the previous three seasons, i.e., 1986-87, 1987-88 and 1988-89.
- ii) Excess production achieved during the period from 16th November, 1989 to 30th April, 1990 over the production achieved during the corresponding period in the previous season, out of the cane transported

from areas beyond their normal cane reserved areas on the specific orders of the State Government, subject to the limit of excess production.

- iii) Excess production achieved during the period from 1st May, 1990 to 31st July, 1990 over the production achieved either during the last year in the corresponding period or average of production of last three sugar seasons during this period, as may be chosen by the sugar factory

3. As a result of the above incentives and higher cane production during the current year, given normal weather conditions, it is expected that the sugar production during 1989-90 seasons may reach the level of 104 lakhs tonnes, much higher than the maximum production of 91 lakh tonnes achieved so far during 1987-88 season.

#### **Beggars in Delhi**

\*601. SHRI UTTAM RATHOD Will the Minister of WELFARE be pleased to state:

- (a) the number of beggars in Delhi; and  
(b) whether any rehabilitation programmes are proposed to banish beggary in the capital and provide gainful employment to beggars?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) According to the Delhi Administration, it is

estimated that there are about 10,000 beggars in Delhi.

(b) The Bombay Prevention of Begging Act 1959, as extended to the Union Territory of Delhi and Delhi Prevention of Begging Rules 1960, are in force in the Union Territory of Delhi. These help to reduce the menace of beggary in the capital to a great extent. Although at present there is no proposal to ban beggary in the capital, a number of vocational trainings like cutting & tailoring, soap making, bandage cutting, shoe-making, weaving, laundry, matches making etc. are being imparted to the beggars for their rehabilitation. Besides, all the beggars are provided with free board and lodging, while they are in Beggar's Homes.

[ Translation ]

#### **Expansion Plan of Textile Mills in U.P.**

\*602. SHRI SHEO SHARAN VERMA: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government propose to carry out expansion of any of the mills under NTC control in Uttar Pradesh;  
(b) if so, the details thereof; and  
(c) if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. Expansion proposals for Swadeshi cotton mills, Maunath Bhanjan and Swadeshi Cotton Mills, Naini with capital outlays of Rs. 4.57 crores and Rs. 7.69 crores are already under submission to financial institutions. Expansion plan for the Raebareli Textile Mills, with a capital outlay of Rs. 5.20 crores is under preparation by the National Textile Corporation.